### GOVERNMENT OF INDIA

#### MINISTRY OF JAL SHAKTI

### DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### LOK SABHA

#### **UNSTARRED QUESTION NO. 4514**

#### ANSWERED ON 27.03.2025

# MAJOR CHALLENGES HINDERING THE CLEANING INITIATIVES FOR YAMUNA RIVER

†4514. SHRI SATPAL BRAHAMCHARI

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is true that despite implementation of several schemes and allocation of funds for cleaning the Yamuna river, severe pollution persists in the river and if so, the details thereof;

(b) whether the Government has made any assessment to identify the major challenges hindering the success of cleaning initiatives for the Yamuna river and if so, the details thereof;

(c) whether the Government has set any timeline to effectively address river pollution considering its impact on the public health and environment; and

(d) if so, the details thereof and if not, the reasons therefor?

# ANSWER

# THE MINISTER OF STATE FOR JAL SHAKTI

#### (SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) The Government of India (GoI) launched the Namami Gange Programme (NGP) in 2014-15 for the rejuvenation of river Ganga and its tributaries (including Yamuna) for five years, up to March 2021 and has been further extended to March 2026. Under NGP, 34 projects for river Yamuna have been sanctioned for the creation of a sewerage treatment capacity of 2,243.25 million liters per day (MLD) at a cost of  $\gtrless$  6,407.36 crores. The list of projects is enclosed in Annexure.

The main reasons for pollution in river Yamuna in Delhi are:

- Discharge of untreated/ partially treated sewage into river Yamuna. As informed by the Delhi
  Pollution Control Committee (DPCC), Gap in treatment in January 2025 is 822.8 MLD;
- ii. Absence of Common Effluent Treatment Plants (CETPs) in some approved industrial areas;
- iii. Delay in completion of new projects and rehabilitation and/or upgradation of sewage treatment projects.

(c) & (d) Cleaning of river is a continuous process and Government of India is supplementing the efforts of the State Government in addressing the challenges of pollution in river Ganga and its tributaries (including river Yamuna) by providing financial and technical assistance under Namami Gange Programme.

The Government of NCT of Delhi is working on various interventions including:

a. Upgradation and increasing capacity of existing STPs;

- b. Construction of New STPs;
- c. Various drain interceptor projects.

All the operational STPs of the Delhi Jal Board (DJB) are being monitored by the DPCC every month & analysis reports are available on the website of the Delhi Pollution Control Committee (DPCC). DPCC issues communication with the DJB to meet prescribed standards on a regular basis. Delhi Jal Board has informed that each contract has a provision of penalty in case of non-achievement of guaranteed parameters of treated effluent, etc. and, payment is withheld/recovered time to time for non-compliance. In case the agencies do not respond properly even after repeated communication there is a provision to blacklist/debar from DJB tendering. DJB has taken action on defaulting firms at various sites.

In addition, the Central Pollution Control Board (CPCB), regularly monitors river water quality parameters and also Sewage Treatment Plants (STPs) inspection and also issued directions dated 12.11.2024 to the Delhi Pollution Control Committee under Section 18(1) (B) of the water (prevention & control of Pollution) Act, 1974 regarding the non-compliance status of Sewage Treatment Plants (STPs) installed in Delhi.

Further to monitor the industrial pollution, annual inspection of Grossly Polluting Industries (GPIs) in river Yamuna main stem started in 2020. During 2024, 2847 GPIs on Yamuna including Hindon have been inventoried in the 4th round of inspection. All the GPIs have been inspected. So far, action has been completed on 2717 GPIs (out of 2847 GPIs in Yamuna main stem), 1826 GPIs are compliant, 334 are non-compliant, 303 GPIs are temporarily closed, and 254 GPIs are permanently closed. Among the non-compliant (334 GPIs), 28 GPIs have been issued notice for closure and 306 GPIs have been issued show cause notice. It is observed that the Compliance status of GPIs has improved from 64% in 2020 to 79% in 2023

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# ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 4514 TO BE ANSWERED IN LOK SABHA ON 27.03.2025 REGARDING "MAJOR CHALLENGES HINDERING THE CLEANING INITIATIVES FOR YAMUNA RIVER".

The list of projects sanctioned under Namami Gange Programme for rejuvenation of river Yamuna:

Sl.No	Name of Project	Treatment Capacity (MLD)	Sanctioned Cost (₹ In crore)	Status			
Uttar Pradesh							
1	Rehabilitation of Sewerage Infrastructure & Augmentation/Upgradation of STP (4 MLD) in Vrindavan	4	42.82	Completed			
2	Rehabilitation/Renovation of Mathura sewerage scheme at Masani	67.8	460.45	Completed			
3	Interception & Diversion with Rehabilitation work in Agra	177.6	842.25	Under Progress			
4	Interception & Diversion and STP works Baghpat	14	77.36	Completed			
5	Interception & Diversion works in Firozabad	0	51.08	Completed			
6	Interception & Diversion works in Etawah	44.94	140.6	Completed			
7	Interception & Diversion works in Muzaffarnagar	54.50	234.03	Under Progress			
8	Interception & Diversion works in Budhana	10	48.76	Completed			
9	Upgradation of Infrastructure of Existing CETP for Textile Printing Units at Mathura Industrial Area, Muthura (6.25MLD)	6.25	13.87	Completed			
10	I&D and STP Works for balance drains in Mathura	60	292.56	Under Progress			
11	Interception & Diversion works in Kairana	15	78.42	Completed			
12	I&D and STP Works in Chhata	6	56.15	Under Progress			
13	I&D and STP Works in Kosi	12	66.59	Under Progress			
14	I&D and STP Works in Vrindavan	13	77.7	Under Progress			
15	I&D and STP works in Hathras	24	128.91	Under Progress			
16	I&D and STP works in Saharanpur	135	577.23	Under Progress			
17	I&D and STP works in Banat	5	48.71	Under Progress			

18	I&D and STP works in Babri &Bantikhera	5	55.47	Under Progress			
19	I&D and STP works in Thanabhawan	10	97.19	Under Progress			
20	I&D and STP works in Shamli	40	206.02	Under Progress			
21	I&D and STP works in Deoband	20	134.71	Tendering			
22	I&D and STP works in Aligarh	113	496.02	Tendering			
	Sub Total	827.09	4226.88				
Delhi							
1	Rehabilitation of Trunk Sewer No.4	0	87.43	Completed			
2	Rehabilitation of Trunk Sewer No.5	0	83.4	Completed			
3	Rehabilitation and upgradation of Kondli Phase-I STP (45 MLD), Phase-II STP (114 MLD) & Phase-III STP (45 MLD)	204	239.11	Completed			
4	Rehabilitation of Rising Mains	0	59.13	Completed			
5	Rehabilitation of Trunk Sewers	0	43.92	Completed			
6	Rehabilitation of Rising Main	0	45.4	Completed			
7	Rehabilitation and up-gradation of Phase-I STP (182 MLD)	182	211.79	Completed			
8	Construction of 564 MLD (124 MGD) Waste Water Treatment Plant (WWTP)	564	665.78	Under Progress			
9	Construction of 318 MLD (70 MGD) at Coronation Pillar, Delhi	318	515.07	Completed			
	Sub Total	1268.0	1951.04				
Himachal Pradesh							
1	Sewerage scheme for Zone II & III of Paonta Sahib	3.16	11.57	Completed			
	Sub Total	3.16	11.57				
	Haryana						
1	Sewerage and Sewage Treatment Plant (STP) in Panipat	90	129.51	Completed			
2	Sewerage and Sewage Treatment Plant (STP) in Sonipat	55	88.36	Completed			
	Sub Total	145	217.87				
	Grand Total	2243.25	6407.36				